## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.84(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Mr. Arjundas Alreja

V/s. M/s. Golden Sill & Shelter Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 & 111 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

1

MIS. BHARDUNG Advocator Survil verma for lephoner

## **ORDER**

## C.P. No. 84/397-398/CLB/MB/MAH/2015

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 5th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

Dated: 24.11.2016

V. NALLASENAPATHY Member (Technical)